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B.K.Kar -Vrs.-UOI

PH Sl.No.3
OA No.573/11

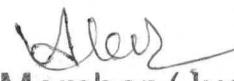
ORDER dated 10th May, 2013.

CORAM
THE HON'BLE MR.A.K.PATNAIK, MEMBER (JUDL.)
THE HON'BLE MR.R.C.MISRA, MEMBER (ADMN.)

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Heard Mr.J.M.Patnaik, Learned Counsel for the Applicant and Mr.P.C.Panda, Learned Counsel appearing for the Respondent-Railway. Mr.Patnaik, learned Counsel for the Applicant prays permission to withdraw this OA. Prayer allowed. This OA is dismissed as withdrawn. No costs.


Member (Admn.)


Member (Judl.)